

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 24.01.2020

NOTICE

Take notice that the following matters listed on 27.01.2020 in Court of Chairperson stand adjourned. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 43 of 2020	Vikas Kasliwal Vs. SREI Equipment Finance Ltd.	Abhishek Puri	Neeraj Kr. Gupta
2.	Comp. App. (AT) No. 08 of 2020	Ashish Mohan Gupta Vs. Hind Motors Ltd (In Liquidation) & Ors	Sandeep Bajaj	
3.	Comp. App. (AT) No. 350 of 2018	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. With	Rohin Dubey	Anuradha sharma (R1), Inder raj gill (R2)
4.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. With	Anuradha Sharma	Lalit Bhasin
5.	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin

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By Order

-sd/-

Registrar